

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAMNATH DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE
DEVELOPMENT SECTOR AT NAGPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	RAMNATH DEVELOPERS PRIVATE LIMITED CIN: U45400UP2008PTC034933 PAN: AADCR9401N
2.	Address of the registered office	Aaraji No.509, Civil Lines I/F Jila Parishad Bhawan, Sadar Road Jhansi , UP- 284001
3.	URL of website	https://ibbi.gov.in/en/claims/inner-process/U45400UP2008PTC034933
4.	Details of place where majority of fixed assets are located	Nagpur
5.	Installed capacity of main products/ services	The Company is engaged in real estate business. The company was carrying out the construction and development of the "Ramnath City". Further details will be provided in the Information Memorandum.
6.	Quantity and value of main products/ services sold in last financial year	Since the CIRP, the company was not engaged in any business.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at – ramnathdevelopers@aaainsolvency.com or https://ibbi.gov.in/en/claims/claim-process/U45400UP2008PTC034933
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://ibbi.gov.in/en/claims/inner-process/U45400UP2008PTC034933 Or email at – ramnathdevelopers@aaainsolvency.com

10.	Last date for receipt of expression of interest	21-04-2024
11.	Date of issue of provisional list of prospective resolution applicants	24-04-2024
12.	Last date for submission of objections to provisional list	29-04-2024
13.	Date of issue of final list of prospective resolution applicants	30-04-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24-04-2024
15.	Last date for submission of resolution plans	24-05-2024
16.	Process email id to submit EOI	ramnathdevelopers@aaainsolvency.com

SD/-

Ganga Ram Agarwal

Resolution Professional of

Ramnath Developers Private Limited

Reg. No.: IBBI/IPA-002/IP-N00874/2019-2020/12777

E-10A, Kailash Colony, South,

National Capital Territory of Delhi, 110048

Date: 06.04.2024

Place: New Delhi

E-mail: ramnathdevelopers@aaainsolvency.com